

Central Electricity Regulatory Commission

4th Floor, Chanderlok Building, 36Janpath, New Delhi-110001

Phone 23353503 Fax No. 23753923

Dated 21.10.2010

Ref: L/67/2010-CERC

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Standard of Performance of inter-State transmission licensees) Regulations, 2010

The Comments/suggestion/objection on the draft Central Electricity Regulatory Commission (Standard of Performance of inter-State transmission licensees) Regulations, 2010 were invited to reach the Commission by 22.10.2010 and accordingly public hearing was fixed on 26.10.2010. Request have been received for extension of time for submission of the comments and adjourn the public hearing.

2. The date of submission of the comments/suggestion/objections on the draft regulation is extended till 29.10.2010. The public hearing has been adjourned for 11.11.2010 at 4.00 p.m.

sd/-
(T. Rout)
Joint Chief (Legal)

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753923

No.L-1/67/2010-CERC

Dated: 28th September, 2010

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Standards of Performance of inter-state transmission licensees) Regulations, 2010.

In exercise of powers conferred under sub-section (1) of Section 57 read with clause (p) of sub-section (2) of Section 178 of the Electricity Act, 2003 (36 of 2003), the Commission has made the draft Central Electricity Regulatory Commission (Standards of Performance of inter-state transmission licensees) Regulations, 2010. The draft regulations along with an explanatory memorandum are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 20th October, 2010.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Alok Kumar)
Secretary